(ग) भौर (घ) जी, नहीं।

(ष) भौर (क) ऐसे सिक्कों को स्वीकार न करने का कोई मामला सरकार की जानकारी में नहीं भाषा है।

## Using Fees by Guwahati Stock Exchange

1003. SHRI JALALUDIN ANSARI: Will the Minister of FINANCE be pleased to state:

- (a) whether Guwahati Stock Exchange (GSE) has to realise huge listing fees from various companies listed by it; if so, the names .of such companies along with the detail of the respective amounts to be realised from each such company at present and the details of steps taken to realise the same:
- (b) whether GSE has been following the system of accounting. of .listing fees on -accrual basis and not. on actual basis; if so, the reasons therefor;
- (c) whether the practice followed by GSE has resulted iri gross anomaly in calculating the surplus of income over expenditure and presently such surplus as shown by following this practise is almost fictitious; if so, what remedical steps are proposed in this regard;
- (d) the names of companies listed by GSE during last three years and in the current year so far; and
- (e) the details of soecific stms taken by the council of manaeement of GSE drr-ing its current tenure to increase the

number of listed companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR (a) The Guwahati MURTHY): Stock Exchange has indicated that the total outstanding listing fees yet to be realised by the Exchange is Rs. 7,40,737. The names of the companies and corporations : and the amounts of listing fees to be realised by the Slock Exchange are given in State-meni-I. (See below). In order to realise the outstanding listing fees.. the Stock Exchange has been regularly corresponding with the concerned companies/corporations and, has also issued notices for delisting of securities in some cases

- (b) Yes, Sir. The Guwahati Stock x change is a company registered under the Companies Act, 1956 and, accordingly, is required to maintain its books of account on accrual basis in terms of the provisions of Section 209(3) (b) of the Act.
  - (c) According to the: Stock Exchange, the practice of accouning of listing feeson accrual basis has not created any ano maly in its financial position, particularly since there has been some recovery of the receivables. Therefore, the question of taking remedial steps does not arise.
  - (d) The names of the companies listed by the Exchange during the last three years and in the current year so far are given in Statement-II. (See below).
  - (e) The Stock Exchange has been con., municating with various companies to gel their securities listed on the Exchange,

St.tement-f

Name of the componies and corporations and the amounts of listing fees to be realised from them by the Guwahati stock exchange

Na	me of the company			 				R's)
1	2							3
1.	Assam Ispat Lted		,				,	8,400.00
2.	ABC Commercial Co. Ltd.							11,700.00
Ξ,	Assam Oshzan Ltd							23,400.00
4.	Beteel Comm. Ltd					-		2,550.00
5.	B.T. Syndicate Ltd		-					4,208.00
6,	B.G. Industries Ltd							8,400.00
7,	&DBS Associates Ltd.							600.00
8.	Chitrokoot Finance Ltd.							23,400.00
9.	Chairshma Engg. Ltd.			,			,	.4,200.00
10,	Druzhba Engg. Ltd.							11,800.00
11.	Ginnis Sons Ltd							4,200.00
12.	Guardian Leasing Ltd.							8,400.00
13,	Indian Railway Finance C	orpn.	Ltd.					1,27,600.00
14	Inducon India							8,400.00
15	. IBP Co. Ltd	-						1,500.00
16	J.P. India Ltd							1,425.00
17	. Khetawat Chemical & Fe	ertilis	er Ltd					19,125.00
18	. Kamalex Ind. Ltd							10,200.00
19	. Mayukh Commercial, .							2,550.00
20	. Manorama Enterprises Li	d.						8,062.50
21	. Manipur Pharmaceutical	Ltd.						30,000.00
22	. Movie India Ltd.						·	8,400.00
23	. North-East India Export	& Ic	npost					25,000.00
2	l. Purbanchal Finance Ltd.							16,800.00
25	. Radhika Traders Ltd.							4,200.00
20	5. R.K. Iron Co., Ltd				,			9,562.00
2	V. R.K. Commercial Ltd.							1,650.00
2	3. Shree Vijay Ind. Ltd							8,400.00
29	. Sangril Commercial Ltd.							1,800.00

	2	 		 <b>_</b>		3
<b>30</b> .	Scottish Assam (I) Ltd					
31.	Saurabh Ind. Ltd					3,600.00
32.	Starline Ispat & Alloys Ltd.					16,800.00
33.	Tunkai India Ltd					1,650.00
34.	Unit R Trust of India .	,		,	٠	2,85,562.00
35.	Victoria Trade & Ind. Ltd.			. '		10,200.00
36.	Yacth Trade & Finance Ltd.					20,100.00

## Statement-II

Name of the Companies listed by the Guwamati Stock Exchange during the last three years and the current year so far.

- 1, Guardian Leasing Ltd.
- 2. Baid Commercial Enterprises Ltd.
- 3. Mazda Industrice & Leasing Co. Ltd.,
- 4. Bongagaigaon Refinery & Petrochemical Ltd
- 5. Prag Bosimi Synthetics.
- 6. P.R. Textile (I) Ltd.
- 7. Serwapriy Products Ltd.
- 8. I. B. P. Co. Ltd.
- 9. Thirani Project Ltd.
- 10. Dhunseri Ten & Industries Ltd.
- 11. Anjucy-Investments & Trading Co. Ltd.
- 12. Sichitra Finance Ltd.
- 13. Haileyburia Tea Eastate Ltd.
- 14. Kohinoor Industries Ltd.
- 15. Kotharl Fermentation & Biochem Ltd.
- 16. Kanakdhara Trade & Industries Lt.
- 17. Bharti Udyog Ltd.
- 18 Radice & Co. India Ltd.
- 19. Charishma Engg. Ltd.
- 2. Sikharkunj Traders Ltd.
- 24. Kumi Agro Industries Ltd.
- 2. Rahul Commercials Ltd.

- 23. Snow White Metals Industries Ltd.
- 24. Graceful properties Ltd.
- 25. Vikash Trade & Industries Ltd.
- 26. Kothari Soya Ltd.
- 27. Bengal Tea & Fabrics Ltd.
- 28. Progressive Services Ltd.
- 29. Abhinav Commercial Ltd.
- 30. Brook Bond India Ltd.
- 31. J. J. Automobile Ltd.
- 32. Premier Cereals Ltd.
- 33. Eastern Mining Ltd.
- 34. National Plywood Ind. Ltd.
- 35. Kusum Agrotech Ltd.
- 36. Industrial Cables (I) Ltd.

## उपयोग न की गई विदेशी सहायता

1004. श्री सोमपाल : स्था विस मंत्री यह बताने की क्रुपा फरेंगे किः

- (क) क्या सरकार का ध्यान 12 बार्ल, 1994 के "इंडियन एक्सप्रैस" में विवेशी सहायता की बड़ी राशियों के अनुभयोगी रहने के कारफ अक्टर्रास्ट्रीय विसीय संस्थाओं द्वारा प्रमुदानों में कंगी करने संबंधी समाचार की ग्रोर दिलाया श्याहै;
- (ख) क्या इस समाचार विश्लेषण में दिये गये आंकड़े सही हैं ;
- (ग) विभिन्न अन्तर्राष्ट्रीय संस्थास्रों भौर एजेंसियों हारा कितनी राशि प्रदान की गई है जिसका पूर्ण उपयोग नहीं किया जा रहा है और असे कारण पिछते तीन दर्षों के अधिक धनराशि में की गई कहौती का व्यारा क्या है;
- (घ) क्या यह भी सच है कि इस उपयोग न की गई राशि के कारण भारत को कुछ शशि हरजाने के रूप में देनी पड़ती है ;

- (ङ) पिछले तीन ग्रथवा जार वर्षी में ऐसे प्रभारों की राशि कितनी रही है ; भ्रीर
- (च) भविष्य में विदेशी सङ्गयता के पूर्ण उपयोग को सुनिश्चित करने के लिये सरकार द्वारा क्या कारवाई की जारही है?

विस मंद्रालय में राज्य मंत्री (की एक. वी. चन्द्रालयर मूर्ति ): (इ.) से (इ.) जी हां। सारणी में दर्शीय क्ये कुल क्यून-बद्धता संबंधी और छपयोग संबंधी बांकडे सही हैं । हालांकि यह सही नहीं है, कि ग्रन्तर्राष्ट्रीय वित्तीय संस्थानों द्वारा भारत को दिये जाने वाले अनुदानों में कमी की गई है और विश्व बैंक द्वारा किये जाने वाले संवितरण में कटौती की यई है । नवापि, परियोजना पोर्टकोलियो को साल जनते, तथा विस्त हैंक के साथ घरापर्क कार्ज बोर्डफोलची मौतितकीकरण के लिये कार्यवाही प्रारंभाकी गई है और 1991 और 1993 में क्रमण 1.65 विलियन डालर और 1,23 बिलियन डालर रह किये गये थे । 1991-92 से 1993-94 तक अन्तर्राष्ट्रीय वित्तीय संस्थानों/एजेंसियों से प्राप्त किये